

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00060/2019

DATED THIS THE 8TH DAY OF DECEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Dr. Mohammad Shakeel Ansari,,
Aged 44 years
S/o Mohammad Shafi Ansari
Lecturer,
Department of Jarahat,
National Institute of Unani Medicine,
Kottigepalya,
Magadi Main Road,
Bangalore-560 091.Applicant

(By Advocate Sri S. B. Mukkannappa)

Vs.

1.The Union of India
Ministry of AYUSH,
Represented by its Secretary,
AYUSH Bhavan,
'B: Block, GPO Complex,
I.N.A. Colony,
New Delhi-110 023.

2.The Director,
National Institute of Unani Medicine,
Kottigepalya,
Magadi Main Road,
Bangalore-560 091.Respondents

(By Advocate Sri Vishnu Bhat for Respondents)
Shri Sayed S Kazi for Respondent No. 1)

O R D E R (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file a fresh one with better particulars.

2. In view of the above, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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